

[English]

Investment by CIL

376. SHRI BHAGEY GOBARDHAN: Will the Minister of COAL be pleased to state:

(a) the total investment by the Coal India Limited to date and the order of its working capital;

(b) the amount invested towards purchase of the capital machinery and other heavy equipments;

(c) the number of mines which are working with hired equipments; and

(d) whether mechanisation of mining operations has helped in improving the situation by corresponding reduction of manpower?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA-GOUDA): (a) According to information furnished by Coal India Limited, the total investment in mines and other facilities in Coal India Limited and subsidiaries and working capital of Coal India and its subsidiaries as on 31.3.1991 was Rs. 11041.67 crores and Rs. 977.61 crores respectively.

(b) The value of plant and machinery (Gross before depreciation), including heavy equipment as on 31.3.1991 was Rs. 7033 crores.

(c) and (d). The information is being collected and will be laid on the Table of the House.

Unprofitable Coal Mines

377. SHRI BHAGEY GOBARDHAN: Will the Minister of COAL be pleased to state:

(a) the list of coal mines which continue

to be unprofitable even after the recent hike in coal prices;

(b) whether such mines are proposed to continue;

(c) if so, the justifications therefor; and

(d) the measures necessary for improving output per manshift (OMS)?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA-GOUDA): (a) to (d). The information is being collected and to the extent available will be laid on the Table of the House.

Planning for Population Control

378. SHRI BAPU HARI CHAURE: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission has suggested effective decentralised area specific micro planning for population control;

(b) if so, whether the Union Government have issued directions to the State Governments also in this regard; and

(c) if so, the details of the steps taken/ proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) Yes, Sir.

(b) and (c). Ministry of Health & Family Welfare has formulated an action plan which has already been endorsed by N.D.C. in its meeting held from 23 - 24 December, 1991 and the Conference of Ministers in-charge of Health & Family Welfare held on 6th and 7th January, 1992 for giving the requisite

thrust and dynamism to the Family Welfare Programme. The action Plan has already been sent to Secretaries in-charge of Family Welfare of States and UTs for operationalising the different components of the Action Plan. Further action in this regard is to be taken by State Governments.

ESI Hospital in Karnataka

379. SHRI RAMCHANDRA VEERAPPA: Will the PRIME MINISTER be pleased to state:

(a) the number of ESI hospitals/dispensaries in Karnataka; and

(b) the steps taken to clear the proposal for setting up new ESI hospitals and dispensaries in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) There are 7 E.S.I. Hospitals and 137 Dispensaries in Karnataka.

(b) No proposal for opening new E.S.I. Hospital/Dispensary is pending. Hospitals at Shahabad and Belgaun are under construction.

Export of Medicinal Plants

380. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether medicinal plants are being exported from the country;

(b) if so, the places from where those medicinal plants are procured;

(c) whether Government are aware that medicinal plants are seen in large number on the hills of Mahendragiri, Gandhawardan and Shimilipal in Orissa;

(d) if so, the steps taken to procure them from these hills for the purpose of manufacturing drugs as well as for export;

(e) whether some new medicinal plants have recently been identified for export purpose; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) These plants are procured mainly from Eastern and Western Himalayan Regions, High Hills of Tamil Nadu, Kerala, Terai Regions of Uttar Pradesh, Forests of Madhya Pradesh, Andhra Pradesh and Orissa.

(c) As a result of Plant Resources Survey of these hilly areas of Orissa undertaken by Regional research Laboratory, Bhubaneswar, about one hundred potential medicinal and other economic plants have been identified.

(d) The findings of the survey have been passed on to the State Government for proper exploitation of these plants for export as well as other purposes.

(e) Now new medicinal plant has been identified for the export purpose from the area.

(f) Does not arise.

Grants to Voluntary Organisations for Rural Development

381. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

(a) the number of applications received by the "Council for Advancement of People's Action and Rural Technology" by different